

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:123

ANSWERED ON:20.02.2006

DELAY IN IMPLEMENTATION OF AGRICULTURAL SCHEMES .

Chavda Shri Harisinh Pratapsinh;Renge Patil Shri Tukaram Ganpatrao

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government has analysed the reasons for delay in implementation of agriculture development work and agricultural schemes; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b): A number of steps have been taken to ensure timely and proper implementation of the schemes for enhancement of agricultural production and productivity in the country through a close monitoring mechanism which, interalia, includes:

(i) Area Officers at the level of Joint Secretaries and officers of equivalent rank have been allotted specified States with the responsibility of continuously monitoring the programmes and schemes for agriculture in these States;

(ii) A comprehensive review is undertaken twice a year to assess preparedness of States for undertaking Rabi and Kharif operations alongwith a stock-taking of all the developmental initiatives including utilization of funds;

(iii) Crop Directorates of the Department of Agriculture & Cooperation dealing with various crops help and guide the State Governments in formulation, implementation and monitoring of production programmes as also the implementation of schemes by the States.

(iv) There is a standing arrangement to periodically review the performance of schemes at the Secretary level.